

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 149/(MAH)/2017
CA No.

CORAM:



Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2017

NAME OF THE PARTIES: Ravi Arya & Ors
V/s
Arya Iron and Steel Co.Pvt.Ltd & Ors

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|--|---|---|
| ① | Manoj K Singh | Adv for R7 to R9 | Ganesh Chandra |
| ② | Gunita Khatwa | Adv for R7 to R9 | |
| ③ | Jankha De | Adv for R7 to R9 | |
| ④ | P.Y. Shankar | Adv for R-10 & R-11 |  |
| ⑤ | Adv. Sharan Jagtiani Adv. Rishika Harish Adv Siddhesh Bhole Adv Bhani Vora Adv Apurva Manwani i/b Oasis Counsel & Advisory | Advocates for Petitioners 1-5 | Bhani Vora |
| ⑥ | Senior Counsel S.U. Kamdar ofw Adv Arun Panicker | | Senior Respondent No. 1  |
| ⑦ | Senior Counsel Mr. FREDUN DEVITRE Counsel Mr. KARL TAMBOLY Counsel Mr. J. JEJEBHOY Atw Mr. VIVEK VASHI Ms. ALYA KHAN Ms. ADITI BHANSALI | ADVOCATES FOR RESPONDENT NO. 2-6 | AR Bhansali (PTC) |

ORDER

CP149/241-242/NCLT/MUM/MH/2017

On hearing the submissions of either side, since factual complexities are involved, both the parties are directed to file their short submissions supporting their contentions.

List this matter on 3rd May 2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)